

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 212**  
**(IB)-88/ND/2021**

**IN THE MATTER OF:**

**Sh. Surendra Kanaiyalal Shah**  
**(Proprietor of Shah Photo Film**  
**Company)**

... **Applicant/Petitioner**

**Versus**

**Magicon Impex Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

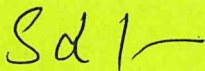
**PRESENT:**

**Counsel for Applicant Adv Gulshan Kr Sachdeva Along with Adv Aman Gautam**

**ORDER**

On call, Mr. Aman Gautam submits that the main counsel is facing some technical problem in connecting through V.C. On perusal of our last order, i.e. 10<sup>th</sup> March 2021 and 24<sup>th</sup> March 2021, we notice that on that date too, none appeared for the Petitioner. So, considering this fact, we are not inclined to adjourn the matter.

Therefore, the Petition IB-88/ND/2021 is **Dismissed for default.**



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**